

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 413/2021

In the Matter of:

Bikramjit Singh Shergill

.....Applicant

Versus

State of Punjab & Ors.

.....Respondent(s)

INDEX

S. No.	Particulars	Page Nos.
1.	ADDITIONAL RESPONSE ON BEHALF OF M/S ECOSTAN INFRA PVT. LTD. (IMPLEADED AS RESPONDENT NO. 5).	1-3
2.	Annexure-1: Current Photographs of the site.	4-5

Filed Through:

BIPIN KUMAR & SURESH CHANDRA SHARMA
ADVOCATES

For M/s Eximius Law Partners LLP
(Advocates & Legal Consultants)

Q-22/B, 2nd Floor, Jangpura Extn. New Delhi-110014

9899972768/9891954800

eximiuslegal@gmail.com

New Delhi
28.10.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 413/2021

In the Matter of:

Bikramjit Singh Shergill

.....Applicant

Versus

State of Punjab & Ors.

.....Respondent(s)

**ADDITIONAL RESPONSE ON BEHALF OF M/S ECOSTAN
INFRA PVT. LTD. (IMPLEADED AS RESPONDENT NO. 5)**

I, Satyendra Mishra S/o S/o Shri Prakash Mishra R/o Flat No. 11106, 11th Floor, Alpine Tower, Mahagun Mywood Gaur City-2, Sector-16, Noida Extension, Gautam Budh Nagar, U.P.-210306, presently at New Delhi, do hereby solemnly affirm and state as under:

1. That I am the director of M/s Ecostan Infra Pvt. Ltd., a company incorporated under the Companies Act, 2013 having its registered office at office No. 906A, 9th Floor, Plot No. A-40, I-Thum, Sector-62, Noida, Gautam Buddha Nagar, Uttar Pradesh-201309.
2. That the Respondent No. 5 has completed the work of bio-Remediation of Legacy Waste at Municipal Waste Dumpsite (Mansa Road) Bathinda of the total awarded Quantity of legacy waste of 277522 Cum under Allotment Letter dated 23.12.2022. The total contract value was of Rs. 6,52,51,716/- at the rate of Rs. 235.12 per cum.



3. That the scope of work under the Allotment Letter read with the Agreement and RFP documents includes but not limited to:
- i. To clear the existing Dump by using technology of Bio Remediation.
 - ii. Assessment of Waste quantification through contour/total station survey.
 - iii. The Concessionaire would be responsible to remove RDF and plastic waste after segregation.
 - iv. The Concessionaire would be responsible to sell/Dispose of the RDF, Plastic waste, Compost (if any) recovered from Existing Dump after segregation.
4. That the byproducts being Refuse Derived Fuel (RDF), inert and compost generated from the Bio-remediation of legacy waste at the site has already been disposed of by the Respondent No. 5 as part of its obligations under the allotted work.
5. That the Respondent No. 5 has developed necessary infrastructure including placing shredder at site at its own cost and only after shredding the RDF, the same was sent to the concerned industry. The Respondent No. 5 has disposed of the RDF at its own cost. and The RDF certificates issued by the concerned industry has already been placed on record by the Respondent along with its Action Plan.



6. That it is respectfully submitted that awarded work has been completed by the Respondent No. 5 and it has already requested the Municipal Corporation, Bhatinda to issue the completion certificate. That no obligation is pending for compliance by the Respondent No. 5 in relation to the awarded work. The photographs showing the present state of site are annexed herewith as **Anneure-1**.

Shamoo
D/264/06
I identified the deponent who has signed in my presence

Shamoo
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the records of the case and nothing material has been concealed therefrom.

Verified at New Delhi on this day **28 OCT 2025**.

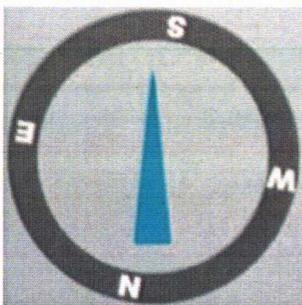
Shamoo
DEPONENT



ATTESTED
Shamoo
NOTARY PUBLIC
(INDIA)

28 OCT 2025

1951



Oct 27, 2025 6:00:09 PM
161° S

Nacchatar Nagar
Bathinda
Faridkot Division
Punjab

Altitude:171.6m

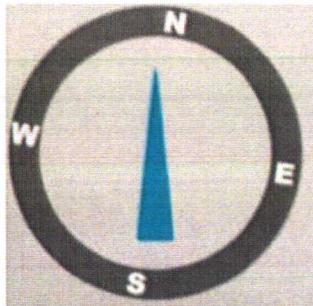
Speed:0.5km/h

Index number: 8681



5

1952



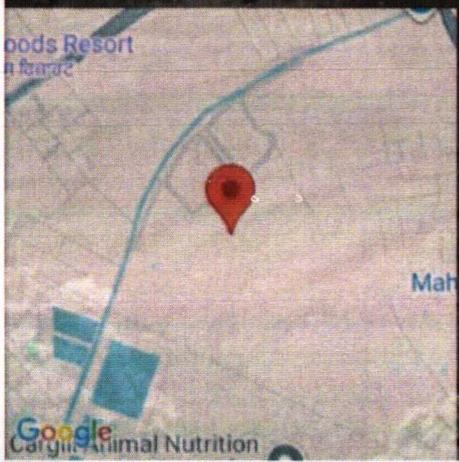
Oct 27, 2025 6:00:36 PM
351° N

Nacchatar Nagar
Bathinda
Faridkot Division
Punjab

Altitude: 172.5m

Speed: 0.0km/h

Index number: 8685



Google
Cargill Animal Nutrition